

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING:BILASPUR**

**Original Application No.203/632/2018**

Bilaspur, this Tuesday, the 10<sup>th</sup> day of July, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Murli Lal Dewangan S/o Late Hari Ram Devangan  
Aged about 61 years Retired Postman (Group D)  
Raipur General Post Office,  
R/o Village & Tehsil-Katgi  
District Balodabazar  
PIN Code No.493440 (Chhattisgarh)

**-Applicant**

(By Advocate – **Shri B.P. Rao**)

**V e r s u s**

1. Union of India, Through the Secretary  
Ministry of Communication Department of Posts Dak Bhawan  
New Delhi 110001
2. The Director (Postal Services) Chhattisgarh Circle,  
CPMG Office, Malviya Road, Raipur 492001 (CG)
3. The Sr. Supdt. Of Post Offices Raipur Division  
Raipur 492009 (CG)

**- Respondents**

(By Advocate –**Shri Vivek Verma**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

The applicant has superannuated as Postman (Group D) with  
the respondent-department on 30.04.2018. He has not been paid  
pension so far.

2. He has submitted a representation dated 01.05.2018  
(Annexure A-4), which has not been decided so far.

3. Learned counsel for the applicant submits that the applicant would be satisfied if the competent authority of the respondents is directed to consider and decide the said representation dated 01.05.2018 in a time bound fashion, with a reasoned and speaking order.

4. Shri Vivek Verma, learned counsel appears on behalf of the respondents on receipt of advance copy of O.A. and submits that he has no objection if this Original Application is decided in above terms.

5. Accordingly, this Original Application is disposed of at admission stage itself, without going into the merits of the case, by directing the competent authority of the respondents to consider and decide the applicant's representation dated 01.05.2018 (Annexure A-4) with a reasoned and speaking order, within a period of 60 days from the date of receipt of a certified copy of this order. The decision so taken shall be communicated to the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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